

PUBLISHED BY AUTHORITY.

 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

	PAGE.		PAGE.
PART I. —Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.	221-224	PART VI. —Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.	158-227
PART II. —Educational Notices, Results of Examinations, etc.		PART VII. —Advertisements and Notices, etc.	523-524
(Nothing for publication.)		PART VIII. —Sale Notices of the Forest Department.	
PART III. —Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	767-776	(Nothing for publication.)	
PART IV. —Regulations, Orders, Notifications, and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	903-908	PART IX. —Circulars and General Letters by the Comptroller, Orissa.	
PART V. —Acts of the Indian Legislature assented to by the Governor-General.		(Nothing for publication.)	
(Nothing for publication.)		PART X. —Acts of the Legislative Assembly of Orissa.	1-20
		PART XI. —Bills introduced into the Legislative Assembly of Orissa. Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly.	
		(Nothing for publication.)	
		SUPPLEMENT	 587-549

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1937—			
Wednesday, 3rd ...	8-05 P.M.	Leave Government House, Puri.	By car.
	8-10 P.M.	Arrive Puri station.	
	8-15 P.M.	Entrain.	
	8-30 P.M.	Leave Puri ...	... By special train.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1937—			
Thursday, 4th ...	8-30 A.M.	Arrive Salur.	
	9-15 A.M.	Detrain and leave for Koraput	By car.
	11-30 A.M.	Arrive Koraput.	
Friday, 5th ...	HALT.		
to			
Tuesday, 16th ...			
Wednesday, 17th ...	4-30 P.M.	Leave Koraput ...	... By car.
	6-45 P.M.	Arrive Salur.	
	ENTRAIN.		
	10-30 P.M.	Leave Salur ...	... By special train.
Thursday, 18th ...	6-30 A.M.	Arrive Chatrapur.	
	7-30 A.M.	Detrain and drive to Collector's bungalow.	
Friday, 19th ...	HALT.		
Saturday, 20th ...	10-45 A.M.	Leave Chatrapur	... By special train.
	3-00 P.M.	Arrive Puri.	
		Detrain and drive to Government House, Puri.	

NOTE.— All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A.D.C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

Secretary to His Excellency
the Governor of Orissa.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 21st October 1937.

No. 11714—4P-36/37-A.—Babu Nagari Mohan Pattnaik, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Balasore, is vested with the powers of a Magistrate of the second class.

The 26th October 1937.

No. 12012-A.—With reference to notification no. 11722-A., dated the 21st October 1937, published at page 763, Part III of the *Orissa Gazette* of the 22nd October 1937, appointing 22nd November 1937 for the taking of poll for election of a member to the Orissa Legislative Assembly from the East Landholder's Constituency, and in pursuance of the provisions of rule 77 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election

Petitions) 1936, the Governor is pleased to appoint for the counting of votes the date, hour and place specified in the first, second and third columns of the table hereto annexed:—

Date.	Hour.	Place.
1	2	3
24th November 1937.	1 P.M.	Office of the Elections Officer, Orissa.

The 27th October 1937.

No. 12063—4P-35/37-A.—Babu Hari Ram Sahu, Taluk Head Accountant, Ghumsar in the district of Ganjam, is vested with the powers of a Magistrate of the 3rd class.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 23rd October 1937.

No. 11881-A.—The following notification, published by the Government of India, Home Department, is republished for general information.

P. T. MANSFIELD,

Chief Secretary to Government.

Simla, the 4th October 1937.

No. F-13/1/37-Judicial (G).—In pursuance of the provisions of sub-section (3) of section 222 of the Government of India Act, 1935, the Governor General is pleased to appoint Mr. Subodh Chandra Chatterjee to act as an Additional Judge of the High Court at Patna for the period from the 20th November 1937 up to the commencement of the long vacation of the High Court of 1939.

J. A. THORNE,

Secretary to Governor General (Public).

The 26th October 1937.

No. 11981-A.—The following notification, issued by the Government of Bihar in the Political and Appointment Departments, is republished for general information.

P. T. MANSFIELD,

Chief Secretary to Government.

The 7th October 1937.

No. 4068-A.—The following substantive promotion is sanctioned in the rank of Magistrate and Collector:—

Mr. S. N. Mozumdar, I.C.S., with effect from the 7th April 1937, vice Mr. H. E. Horsfield, retired.

W. B. BRETT,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVT. DEPARTMENT.

NOTIFICATION.

The 22nd/23rd October 1937.

No. 7578-L.S.-G.—Rai Sahib Amrit Lal Banerjee, Forest Ranger, I Grade, is appointed to be a probationary Extra Assistant Conservator of Forests in Orissa, with effect from the date on which he took over charge of the Parlakimedi Forest Division.

E. R. WOOD,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATION.

The 21st October 1937.

No. 5136-E.—In exercise of the powers conferred by section 3 of the Madras Co-operative Societies Act, 1932 (Madras Act VI of 1932), the Governor of Orissa is pleased to appoint Mr. S. N. Mozumdar, I.C.S., Director of Development, Orissa, to be Registrar of Co-operative Societies in respect of the area of the Province of Orissa transferred from the Presidency of Madras.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

SUBORDINATE CIVIL SERVICE. HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 22nd October 1937.

No. 11764—S/5-6/37-A.—The services of M. R. Ry. M. Ramamurthi, Sub-Deputy Collector on probation, are placed at the disposal of the Education Department for employment as an Assistant Registrar, Co-operative Societies, with effect from the 20th March 1937.

The 23rd October 1937.

No. 11887-A.—Notification no. 11695-A., dated the 12th October 1937, posting Babu Gaur Kishore Das, Sub-Deputy Magistrate and Sub-Deputy Collector, on return from leave, to the headquarters station of the district of Puri, is cancelled.

P. T. MANSFIELD,

Chief Secretary to Government.

The 23rd October 1937.

No. 11900—4P-37/37-A.—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased to empower Sriman K. V. Sahu, Sub-Deputy Magistrate of Rayaghada in the district of Koraput, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at any time afterwards before the commencement of the enquiry or trial.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 22nd October 1937.

No. 7022-R.—Babu Brajamohan Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector in the Angul subdivision of the district of Cuttack, is transferred to the Balliguda subdivision in the district of Ganjam.

The 22nd October 1937.

No. 7029-R.—Babu Gour Kishore Das, Sub-Deputy Magistrate and Sub-Deputy Collector on leave, is posted to the Angul subdivision in the district of Cuttack.

J. R. DAIN,

Revenue Commissioner.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATION.

The 8th October 1937.

No. 30.—Babu Hrishikesh Misra, a sub-inspector of schools in the district of Balasore, is allowed leave, preparatory to retirement, on average pay for four months under rules 284, 289-91 of the Bihar and Orissa Service Code, with effect from the 16th December 1937.

H. DIPPIE,

Director of Public Instruction.

ELECTION OF MUNICIPAL COUNCILLORS.

NOTIFICATION BY THE ELECTION OFFICER, MUNICIPAL COUNCIL, PARLAKIMEDI (GANJAM DISTRICT).

Under rules 28 and 34 of the rules for the conduct of elections of Municipal Councillors, the persons whose names are given below have been declared elected as Councillors of the Parlakimedi Municipal Council and they shall come into office with effect from 1st November 1937 :—

Number and name if any of ward.	Name of persons declared elected.	Community or sex (if the person has been declared elected for a reserved seat).
1	2	3
2nd ward ...	Sriman Balabhadra Das Mahasayo ...	...
3rd ward ...	Sriman Satyanarayana Rajaguru Mahasayo ...	...
7th ward ...	M. R. Ry. Una Syambhamurty Garu ...	...
10th ward ...	Sriman Brojokishor Baverta Mahasayo ...	...
12th ward ...	M. R. Ry. Gavidi Appalaswamy Garu ...	...
13th ward ...	M. R. Ry. V. Narasimha Raju Garu ...	...
14th ward ...	M. R. Ry. K. Ranga Rao Garu ...	...
16th ward ...	M. R. Ry. R. Ramakrishna Garu ...	...
16th ward ...	M. R. Ry. P. V. Narasimha Naidu Garu ...	Reserved (for Adi-Dra- vidas). ...

The 23rd October 1937.

R. B. PATNAIK,

Election Officer.